

payments have not been made for the feature films telecast in the national network during the last 3 years. The main reasons for delay in payment are pending court cases or receipt of counter claims for payment. Payment can be made only after the final judgement from the court or after settlement of alleged claims by various parties.

Telecast of Feature Films

6745. SHRI RAMESH CHENNITHALA: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) the number of feature films selected for telecast in near future;

(b) the number of proposals of feature films pending clearance;

(c) whether the selected films fulfill the requisite conditions; and

(d) if not, the reasons for such selections?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Selection of feature films for telecast over Doordarshan is a continuing process. Even after the films are selected, they are scheduled for telecast only after completion of the procedural formalities which include verification of rights, verification of the technical quality of the print etc. 18 feature films have been provisionally scheduled for telecast from Doordarshan Kendra, Delhi during the month of September, 1991.

(b) 415 proposals are pending clearance.

(c) Yes, Sir.

(d) Does not arise.

[*Translation*]

Setting up of Atomic Power Plant In U.P.

6746. SHRI SURESHANAND SWAMI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government had conducted any survey for setting up of Atomic Power Plant at Kasimpur in Etah district of Uttar Pradesh;

(b) if so, the details thereof and when this survey was conducted and the result thereof; and

(c) the time by which now the Government propose to set up Atomic Power Plant at Kasimpur?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) and (c) Do not arise.

[*English*]

Loan Licensing Scheme for Drug Units

6747. SHRI BIJOY KRISHNA HANDIQUE: Will the PRIME MINISTER be pleased to State:

(a) whether the Government propose to extend the loan licensing scheme for drug units in the small scale sector beyond December 31, 1991;

(b) if so, whether the Government are aware of the misuse of the scheme leading to proliferation of bad quality drugs in the market; and